



दि न्यू इन्डिया एश्योरन्स कंपनी लिमिटेड, मुंबई, (प्र.का.)

THE NEW INDIA ASSURANCE CO. LTD., MUMBAI (H.O.)

**ANNEXURE III**

**LONG TERM TWO WHEELER PACKAGE POLICY – ENHANCED  
COVER  
(Endorsement Wording)**

THE FOLLOWING ENDORSEMENT IS TO BE ATTACHED TO THE LONG TERM POLICY WHEN THE ENHANCED COVER IS PROVIDED.

TWO WHEELER ENHANCED COVER ENDORSEMENT ATTACHED TO AND  
FORMING PART OF POLICY NO.

Additional Premium : Rs. \_\_\_\_\_

Notwithstanding anything contained to the contrary in the within mentioned policy it is hereby declared and agreed that subject to the insured having paid the Additional premium as applicable the cover under Section I of the within mentioned policy is hereby extended to the effect that in the event of any partial loss claim admissible under this policy no depreciation shall be deducted for the replaced parts payable under the claim.

Subject to the condition that the above said coverage shall be applicable only for the first two partial loss claims admitted and payable under the policy relating to accidents during each year of the policy period.

Further No claim shall be payable:

1. For any extra fittings and/ or any internal improvements in the vehicle other than provided by the manufacturer in the vehicle originally.
2. In relation to any accident occurring in any geographical area outside India.
3. If the vehicle is in excluded category-
  - a) Sports model Two Wheeler
  - b) Racer model Two Wheeler
4. After the first two admissible claims in each year of the Package Policy under the Enhanced Cover during the current Policy Period.

**Excess**

From the second year age of the vehicle, additional excess of Rs. 200/- will be deducted from the claim amount in respect of each claim under Enhanced Cover.

All other terms and conditions of the within mentioned policy shall remain unaltered.

**Duly Constituted Attorney(s)**